

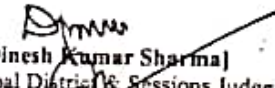
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI**

**ORDER**

In continuation of this office earlier order No. 1809-1879/Bail & Filing/Judl./Prin.D&SJ/NDD/2021 dated 25.02.2021 and in exercise of powers vested with the Principal District & Sessions Judge (New Delhi District) *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (3) w.e.f. \*01.04.2021 to 30.04.2021 in accordance with law.

| Sr. No. | Period                         | Name of the Judicial Officer          | Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1)   | 1st Link Judge                     |
|---------|--------------------------------|---------------------------------------|--|------------------------------------|
| (1)     | (2)                            | (3)                                   | (4)  | (5)                                |
|         | 01.04.2021<br>to<br>30.04.2021 | Sh. Praveen Singh<br>ASJ-03           | CBI, Custom, NDPS Act/NCB, DRI, Central Excise, GST, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.   | Sh. Sanjay Khanagwal<br>ASJ (SFTC) |
|         |                                | Sh. Harjot Singh<br>Bhalla<br>PO-MACT | <b>Police Stations &amp; Investigating Agencies (New Delhi District) (ROSTER-2)</b><br><br>Crime Branch (EOW), PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro and Kishangarh. | Sh. Ashutosh Kumar<br>ASJ-01       |

\*02.04.2021, 03.04.2021, 04.04.2021, 10.04.2021, 11.04.2021, 18.04.2021, 21.04.2021 and 25.04.2021 - holidays)

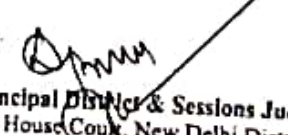
  
[Dinesh Kumar Sharma]  
Principal District & Sessions Judge  
Patiala House Court,  
New Delhi District, New Delhi.

No. 3449-3518 /Bail & Filing/Judl./Prin.D&SJ/NDD/2021

Dated : 27/03/2024

Copy forwarded for information to

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-Charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), The Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

  
[Principal District & Sessions Judge]  
Patiala House Court, New Delhi District, ND.